

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.16 of 2019

IN THE MATTER OF:

All India Online Vendors Association **...Appellant**

Versus

Competition Commission of India & Ors. **...Respondents**

Present:

For Appellant: **Shri Chanakya Basa, Advocate**

For Respondents: **Shri Amit Sibal, Sr. Advocate with Shri Rajshekhar Rao, Shri Yaman Verma, Ms. Neetu Ahlawat, Ms. Sonali Charak, Shri Chaitanya Puri, Shri Saksham Dhingra and Shri Areeb Y. Amanullah, Advocates**

ORDER

30.07.2019 Heard in part.

List the case for further hearing on 14th August, 2019 at 11.30 A.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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